Annexure II - List of Unsecured Financial Creditors

Name of Corporate Debtor : Go Airlines (India) Limited

Date of Commencement of Liquidation: January 20, 2025

	Name of Creditor	Details of Claims received			Details of claims admitted										i .			,	
S.No.		Date of Receipt	Amount Claimed (USD)	Amount Claimed (INR)	Amount of Claim Admitted (USD)	Amount of Claim Admitted (INR)	Nature of Claim	Amount covered by security interest	Whether Security Interest Relinquished	Details of Security Interest	Amount covered by Guarantee	% share in total amount of claims admitted	Amount of contingent claims	Amount of any mutual dues that may be set off	Amount of Claims not admitted (USD)	Amount of Claims not admitted (INR)	Amount of Claims under verification (USD)	Amount of Claims under verification (INR)	Remarks (if any)
1	Leila Lands Limited	18-02-2025	179,514,308	14,877,852,247	166,584,182	14,417,544,442	Guarantor	No	NA	NA	NA	NA	NA	NA	-	(679,346,942)	12,930,127	1,122,852,247	Related party. Refer Note 1
2	Associated Biscuits International Limited	18-02-2025	54,826,282	4,553,157,908	50,371,255	4,359,536,465	Guarantor	No	NA	NA	NA	NA	NA	NA	-	(193,253,051)	4,455,027	386,874,544	Related party
3	The Bombay Burmah Trading Corporation	18-02-2025		1,059,972,602		1,053,684,931	Inter Corporate Deposit	No	NA	NA	NA	NA	NA	NA		6,287,671		-	Related party
	Total		234,340,590	20,490,982,757	216,955,437	19,830,765,838										(866,312,322)	17 20E 1E4	1.509.726.791	

List of Stakeholder as on : October 15, 2025

Note 1: Leila Lands Limited
Leila Lands Limited flied the claim against Corporate Debtor on the basis that it indemnified Deutsche Bank, Singapore ("DB Singapore") for payments made by DB Singapore to DB Mumbal in relation to the stand-by letters of credit issues by DB Singapore ("SBLCs") to secure the credit facilities availed by the Corporate Debtor from DB, Mumbal
Leila Lands Indemnified DB Singapore in terms of the indemnify undertakings issued by it in favour of DB Singapore in relation to the SBLCs issued by DB Singapore in favour of DB Mumbal. In terms of indemnify undertakings Leila Lands ahs the right to be reimbursed by the Corporate Debtor for the amounts paid by it to DB Singapore
The interest claimed by Leila Lands is presently under verification

Note 2: Associated Biscuits International Limited

The claim file of Associated Biscuits International Limited qualifies as financial debt u/s 5(8)(h) of the Insolvency & Bankruptcy Code, 2016 and has been admitted basis their right of subrogation to the extent of amounts paid and expenses incurred. The interest claimed by claimant is currently under verification